# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong of November, 2019

NO.HCM.II/123/pt/2015/Estt./75 The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Civil Courts during the year 2020.

SI. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1 <sup>st</sup> January	Wednesday	1 day
2.	Winter Vacation	2 <sup>nd</sup> January to 24 <sup>th</sup> January	Thursday to Friday	23days
3	Republic Day	26th January	Sunday	1 day
4	Maha Shivaratri	21st February	Friday	1 day
5	Dol Jatra (Holi)	10 <sup>th</sup> March	Thursday	1 day
6	Good Friday	10 <sup>th</sup> April	Friday	1 day
7	Shad Suk Mynsiem	Date to be notified		1 day
8	Buddha Purnima	07 <sup>th</sup> May	Thursday	1 day
9	ld-ul-Fitr	25 <sup>th</sup> May	Monday	1 day
10	U Tirot Sing Day	17 <sup>th</sup> July	Friday	1 day
11	Behdeinkhlam	Date to be notified	-	1 day
12	ld-ul-Zuha	1st August	Saturday	1 day
13	Independence Day	15 <sup>th</sup> August	Sunday	1 day
14	Janmashtami	12 <sup>th</sup> August	Wednesday	1 day
15	Muharram	30 <sup>th</sup> August	Sunday	1 day
16	Unitarian Day	18th September	Friday	1 day
17	Mahatma Gandhi's Birthday	2 <sup>nd</sup> October	Friday	1 day
18	Dussehra (Durga Puja)	23 <sup>rd</sup> October	Friday	1day
19	Id-i-Milad-un-Nabi	30th October	Friday	1day
20	Deepawali Holiday	13 <sup>th</sup> November	Friday	1day
21	Nongkrem Dance	Date to be notified	-	1 day
22	Wangala Dance	Date to be notified	-	1 day
23	Seng Kut Snem	23 <sup>rd</sup> November	Saturday	1 day
	Guru Nanak's Birthday	30 <sup>th</sup> November	Monday	1day
24	Pa Togan N Sangma	12 <sup>th</sup> December	Sunday	1 day
25	Death Anniversary of "U Soso Tham"	18 <sup>th</sup> December	Friday	1 day
26	Christmas Holiday	23 <sup>rd</sup> to 25 <sup>th</sup> December	Wednesday to Friday	3 days
27	Death Anniversary of 'U Kiang Nongbah	30 <sup>th</sup> December	Wednesday	1day

#### Note:-

In addition to the aforesaid holidays the High Court shall remain closed on such days
as are observed as Local Holidays in Executive Offices and also on days which are
observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881
(XXV of 1881).

2. If any of the festival does not fall on the date notified above, necessary notification

changing the date will be issued in due course of time.

### REGISTRAR GENERAL

# Memo. NO.HCM.II/123/pt/2015/Estt./75-A

Dated, Shillong qth Nov, 2019.

#### Copy to :-

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 2. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati.
- 4. The Registrars (High Court of Meghalaya, Shillong.
- 5. The Director, Meghalaya State Judicial Academy, Shillong.
- 6. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.
- 8. The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong.
- 11. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
  - 13. The Superintendent I &II, High Court of Meghalaya, Shillong.
  - 14. The PS to the Advocate General of Meghalaya, Shillong.
  - 15. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
  - 16. The President/Secretary, Shillong Bar Association, Shillong.
  - 17. Notice Board.
  - 18. Office file.

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REGISTRAR GENERAL